

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SPINACH DEALMARK PRIVATE LIMITED

1	Name of Corporate Person	Spinach Dealmark Private Limited
2	Date of Incorporation of Corporate Person	02/07/2010
3	Authority under which Corporate Person is Incorporated/Registered	ROC (Kolkata)
4	Corporate Identity Number/Limited Liability Identity Number of Corporate Person	U51101WB2010PTC150967
5	Address of the Registered Office And Principal Office (if any) of Corporate Person	7/1A Grant Lane Room No. 2A, Kolkata - 700012, West Bengal, India
6	Liquidation Commencement date of Corporate Person	25 th of February, 2025
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Rajesh Kumar Agrawal Registration No: IBBI/IPA-001/IPP01023/2017-2018/11722 Address: 1, Ganesh Chandra Avenue, 3 rd Floor, Room No 301, Kolkata- 700013 Email Id: rajesh521@yahoo.com; spinachvl@gmail.com Mobile No.: 9830201612
8	Last Date for Submission of Claims	26 th of March, 2025

Notice is hereby given that the Spinach Dealmark Private Limited has commenced voluntary liquidation on **25th of February, 2025**.

The stakeholders of Spinach Dealmark Private Limited are hereby called upon to submit a proof of their claims, on or before **26th of March, 2025**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Kolkata
Date: 26.02.2025



Rajesh Kumar Agrawal
Liquidator of
Spinach Dealmark Private Limited
IBBI/IPA-001/IP-P01023/2017-2018/11722
AFA Valid till 31/12/2025